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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 365/2000
in
O.A. NO. 2491/1999

New Delhi this the 23rd day of November, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Parvesh Kumar Sharma S/O Deo Kumar Sharma,
EDDA Post Office BB Nagar,
Buland Shahar. ... Applicant

(By Shri D.P.Sharma, Advocate)

-versus-

1. Shri P.K.Gopi Nath,
Post Master General,
Agra Region, Agra.
2. Shri H.P.Singh,
Supdt. of Post Offices,
Bulandshahar Division,
Bulandshahar. ... Respondents

(By Shri N.S.Mehta, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Present contempt petition alleges non-compliance of an order passed on 25.5.2000 in OA No.2491/1999. Aforesaid order contained a direction to the respondents to consider the claim of the applicant for being selected in another Division on the basis of his position in the merit list. Based on the directions, an order has been issued on 6.9.2000 intimating him that on consideration, his claim for selection in another Postal Division of Agra Region cannot be accepted as all Postal Divisions of Agra Region have already been filled up by candidates of respective Divisions and that no vacancy remains unfilled.

[Signature]

2. The counsel for applicant now contends that of the three candidates who have been selected for

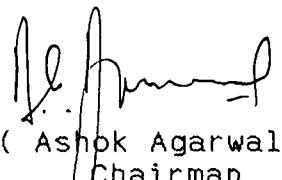
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Bulandshahar Division, one candidate, namely, R.C.Mishra, has declined to join. There is thus one vacancy in Bulandshahar Division. According to him, claim of the applicant should be considered for the said post. Aforesaid prayer, it is clear, does not stem from the order passed by the Tribunal on 25.5.2000. In the circumstances, no direction in this behalf can be sought in the present contempt petition.

3. Present contempt petition, in the circumstances, is rejected with liberty to the applicant to submit a fresh representation for being considered for the aforesaid vacancy based on his position in the merit list. On such representation being made, respondents will consider the aforesaid claim on the basis of ~~its~~ merit. No costs.



(S.A.T.Rizvi)
Member (A)



(Ashok Agarwal)
Chairman

/as/